

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1510 of 2019**

**In the matter of:**

**Srikanth Dwarakanath  
Liquidator of Surana Power Ltd.**

**....Appellant**

**Vs.**

**Bharat Heavy Electricals Ltd.**

**....Respondent**

**Present:**

**Appellant: Mr. Puneet Singh Bindra, Ms. Simran Jeet and Mr. Akash Singh, Advocates.**

**Respondent: Mr. Punit Tyagi and Ms. Swastika Chakravarti, Advocates.**

**ORDER**

**05.02.2020:** Post the case 'for orders' on **17<sup>th</sup> February, 2020** on top of the list.

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**

am/ha/nn